

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 40**  
TO BE ANSWERED ON 02.02.2018

**SCHEMES/PROGRAMMES FOR WOMEN AND CHILDREN**

40. SHRI JUGAL KISHORE:  
SHRI M.B. RAJESH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes/ programmes implemented by the Government for the welfare of women including widow, destitute, old and poor women and children in the country, including Jammu and Kashmir;
- (b) whether the said schemes/programmes are adequate for development of women and children in the country;
- (c) if so, the details thereof along with number of women and children benefited therefrom during each of the last three years and the current year, State/UT-wise;
- (d) the details of the funds sanctioned and released to the States/UTs under the said schemes/programmes along with its utilization reported by them during the said period, State/UT-wise and scheme-wise; and
- (e) the steps taken/being taken by the Government for monitoring and effective implementation of such schemes in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) The Ministry of Women and Child Development is implementing various schemes/programmes for welfare of women and children across the country including Jammu and Kashmir. The details of schemes are as under:
  - i. **Swadhar Greh Scheme**, to provide relief and rehabilitation to destitute women and women in distress. Also, under this scheme a Widow's Home with the capacity of 1000 inmates is under construction at Vrindavan, Uttar Pradesh.
  - ii. **National Creche Scheme (NCS)** to provide day care facilities to children of age group of 6 months to 6 years of working mothers and other deserving women.
  - iii. **Ujjawala**, a comprehensive Scheme for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking and commercial sexual exploitation.

- iv. **Rashtriya Mahila Kosh (RMK)** to provide loan to Intermediary Organisation (IMOs) like NGOs for on-lending to poor women beneficiaries.
  - v. **Working Women Hostels (WWH)**, for ensuring safe accommodation for women working away from their place of residence. This scheme facilitates those working women who may be single, widowed, divorced, separated, married but whose immediate family members does not reside in the same area and those women who are under training for job. Provision of day care centre for children of the inmates of the hostel is an important aspect of the scheme.
  - vi. **Pradhan Mantri Matru Vandana Yojana (PMMVY)**: This flagship programme of the Government of India launched in January 2017. It envisages providing cash incentive amounting to Rupees 5,000/- directly to the Bank/Post Office Account of Pregnant Women and Lactating Mothers in Direct Benefit Transfer Mode during pregnancy and lactation. The eligible beneficiaries would receive the Rs. 1000 as per approved norms towards Maternity Benefit under Janani Suraksha Yojana (JSY) after institutional delivery so that on an average, a women will get Rs.6,000/-.
  - vii. **Scheme for Adolescent Girls (SAG)**: The scheme is being implemented in 205 selected districts across the country using the ICDS platform. The SAG scheme aims at an all-round development of adolescent girls (AGs) of 11-18 years by making them self-reliant through facilitating access to learning, health and nutrition through cost effective interventions.
  - viii. **Beti Bachao Beti Padhao (BBBP)**: BBBP is a comprehensive programme to address the declining Child Sex Ratio (CSR) and related issues of disempowerment of women over a life-cycle continuum.
  - ix. **Anganwadi Services**: The Anganwadi Services Scheme is one of the flagship programmes of the Government of India. This programme is for early childhood care and development. The beneficiaries under the Scheme are children in the age group of 0-6 years, pregnant women and lactating mothers.
  - x. **Child Protection Scheme (CPS)**: CPS aims to create a safety net of dedicated structures, services and personnel for protection of children, especially those in difficult circumstances. The objective is to contribute to improvement in the well being of children in difficult circumstances, as well as to the reduction of vulnerabilities to situations and actions that lead to abuse, exploitation, abandonment and separation of children from their families.
- (b) to (d): The above mentioned schemes/programmes are being implemented to meet adequately the issues of development of women and children in the country. The State/UT-wise details of funds released under these schemes/programmer during the last three year and the current year are given at **Annexure-I to Annexure-IX**.
- (e) The Ministry holds regular review meetings with Women and Child Development Departments of State Governments/UT Administrations to discuss the issues for effective implementation of the programmes and schemes to expedite beneficiary coverage and proper fund utilization. Regional level consultations are also held to discuss issues concerning implementation of schemes. The monitoring reports received from States/UTs are analyzed in the Ministry. The problem areas are communicated to concerned States/UTs for taking corrective actions. In addition, regular State visits are conducted by the Ministry's officials in order to understand the implementation problems being faced by States/UTs. The schemes also have in-built monitoring mechanism to check fund utilisation. Regular follow-up is done by the Ministry and the States/UTs for every sanction of fund. The schemes are also periodically reviewed for their proper and better implementation.

Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise and year-wise during the last three years and the current year for Swadhar Greh Scheme.

S. No.	Name of States	2014-15	2015-16	2016-17	2017-18 (As on 11.12.2017)
1	Andhra Pradesh	93.78	48.21	124.47	156.61
2	Assam	128.91	43.47	237.56	197.03
3	Andaman & Nicobar Island	0	0	4.4	9.01
4	Arunachal Pradesh	0	0	6.54	8.11
5	Bihar	0	0	69.79	86.54
6	Chandigarh	0	0	7.27	9.01
7	Chhattisgarh	7	5.26	17.44	16.22
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	14	18.02
11	Gujarat	19.2	7.58	40.5	37.86
12	Goa	0	0	4.36	5.4
13	Haryana	0	0	4.36	9.77
14	Himachal Pradesh	0	0	0	0
15	Jharkhand	28.58	6.46	24.41	18.32
16	Jammu & Kashmir	5.99	17.74	40	32.45
17	Karnataka	268.04	67.94	461.95	560.73
18	Kerala	20.79	0	52.36	43.27
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	76.12	50.77	95.91	89.99
21	Maharashtra	279.06	35.89	576.88	438.36
22	Mizoram	2.51	2.48	16.72	16.22
23	Manipur	106.63	47.76	284.07	189.83
24	Meghalaya	0	0	0	0
25	Nagaland	0	0	6.54	8.11
26	Odisha	104.86	269.16	723.85	521.43
27	Punjab	0	0	10.52	10.81
28	Puducherry	0	0	7.27	9.01
29	Rajasthan	23.35	9.13	68.4	98.59
30	Sikkim	0	0	6.54	8.11
31	Tamil Nadu	38.53	12.48	247.22	280.07
32	Telangana	74.85	63.24	134.61	177.88
33	Tripura	0	0	26.17	32.45
34	Uttar Pradesh	247.03	1490.9	383.43	595.34
35	Uttarkhand	60.91	3.63	69.93	92.33
36	West Bengal	74.18	154.48	18.37	448.35
37	CSWB for SSH	1195.1	2521.3	1519.5	0
	CSWB for construction of Swadhar Greh in Vrindavan, UP	-	-	3073	1037
	<b>Total</b>	<b>2855.4</b>	<b>4857.8</b>	<b>8378.3</b>	<b>5262.23</b>

**Annexure-II**

**Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise and year-wise during the last three years and the current year for National Creche Scheme.**

Year-wise details of funds allocated to MWCD and funds utilized by CSWB under National Creche Scheme (CSWB-BAJSS)

S. No.	Year	Details of funds allocated by MWCD to CSWB	Funds utilized / released by CSWB	Balance left
1	2014-15	76,85,06,688	76,85,06,067	-
2	2015-16	1,11,63,22,290	1,11,40,82,822	22,39,468
3	2016-17 (upto December, 2016)	78,36,96,726	76,45,57,658	1,91,39,068

Note – Funds under National Creche Scheme are allocated to Central Social Welfare Board whole not for the states separately.

Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise and year-wise during the last three years and the current year for Ujjawala Scheme.

S/N	Name of State/UT	Funds Released (In Lakhs)			
		2014-15	2015-16	2016-17	2017-18 (As on 12.07.2017)
1.	Andhra Pradesh	34.76	71.99	238.05	122.27
2.	Arunachal Pradesh	-	9.75	-	
3.	Assam	177.79	385.22	280.88	363.20
4.	Bihar	7.18	-	23.38	28.99
5.	Chhattisgarh	19.71	10.84	46.54	38.75
6.	Goa	-	-	-	
7.	Gujarat	7.18	32.88	43.96	59.37/-
8.	Haryana	-	7.31	14.78	
9.	Himachal Pradesh	-	-	-	
10.	Jammu & Kashmir	-	-	-	
11.	Jharkhand	-	-	-	
12.	Karnataka	145.85	265.66	235.52	311.81
13.	Kerala	4.18	31.57	24.21	35.14
14.	Madhya Pradesh	10.85	7.06	8.54	10.59
15.	Maharashtra	55.93	304.75	287.41	294.45
16.	Manipur	122.43	152.23	117.66	246.04
17.	Meghalaya	-	-	-	
18.	Mizoram	-	92.5	21.67	26.87
19.	Nagaland	-	25.17	12.07	14.96
20.	Odisha	106.32	233.02	307.24	201.21
21.	Punjab	-	-	-	
22.	Rajasthan	45.80	107.27	21.82	143.86
23.	Sikkim	-	10.51	-	24.82
24.	Tamil Nadu	17.65	99.39	88.43	59.31
25.	Telangana	-	98.29	44.28	99.88
26.	Tripura	-	-	-	
27.	Uttarakhand	-	22.92	53.56	82.05
28.	Uttar Pradesh	35.04	48.57	89.53	111.18
29.	West Bengal	-	50.17	-	84.34
30.	Andaman & Nicobar Islands	-	-	-	
31.	Chandigarh	-	-	-	
32.	Dadra & Nagar Haveli	-	-	-	
33.	Daman and Diu	-	-	-	
34.	Delhi	1.89	-	-	
35.	Lakshadweep	-	-	-	
36.	Puducherry	-	-	-	
TOTAL		792.56	2067.07	2031.00	2358.99
Budget Estimates		1600.00	2000.00	3500.00	5000.00

**Annexure-IV**

Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise and year-wise during the last three years and the current year for Rashtriya Mahila Kosh (RMK).

(Amount Rs. In lakh)

State	Amount Released 2014-15	Amount Released 2015-16	Amount Released 2016-17	Amount Sanctioned Till (12/12/2017)
Andhra Pradesh	-	-		
Assam	-	-		
Bihar	25.	-		
Chattisgarh	-	-		
Delhi	-	-		
Gujarat	-	-		
Haryana				
Himachal Pradesh	-	-		
J & K	35.	-		
Jharkhand	49.	-		18.00
Karnataka	7.5	-		
Kerala	-	-		
Madhya Pradesh	-	-		30.00
Maharashtra	-	-		20.00
Manipur	-	-		
Odisha	-	-		
Rajasthan	10.	-		53.00
Tripura	-	-		
Tamil Nadu	14	-		
Uttarakhand				18.00
Uttar Pradesh				65
West Bengal	65.00	-	55	204
<b>TOTAL</b>	<b>334.00</b>	<b>-</b>	<b>55.00</b>	<b>408</b>

**Annexure-V**

Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise and year-wise during the last three years and the current year for Working Women Hostels (WWH) Scheme.

S/N	Year	2014-15	2015-16	2016-17	2017-18 (As on 12.12.2017)
	<b>Name of State</b>				
01.	Andhra Pradesh	3,26,47,207	1,81,07,916	2,47,87,500	---
02.	Arunachal	88,47,900	2,68,41,975	1,92,54,000	1,93,46,775
03.	Assam	---	---	---	4,12,008
04.	Himachal	---	---	---	2,65,83,375
05.	Karnataka	46,56,630	---	---	---
06.	Kerala	20,66,829	2,44,80,000	9,32,17,350	---
07.	Maharashtra	---	2,51,75,896	3,47,99,568	---
08.	Manipur	35,31,958	92,08,167	1,49,74,690	2,10,09,617
09.	Nagaland	58,53,241	1,81,03,393	4,42,48,100	2,97,43,612
10.	Telangana	3,22,87,500	----	---	---
	<b>Total</b>	8,98,91,265	12,19,17,347	23,12,81,208	9,70,95,387

Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise and year-wise during the last three years and the current year for Pradhan Mantri Matru Vandana Yojana (PMMVY).

Rs. In Lakhs

	State/UT	2017-18 (As on 23.11.2017)
1	Andaman & Nicobar Islands	97.80
2	Andhra Pradesh	6520.38
3	Arunachal Pradesh	612.18
4	Assam	9203.74
5	Bihar	16050.15
6	Chandigarh	271.22
7	Chhattisgarh	3938.58
8	Dadra & Nagar Haveli	88.32
9	Daman & Diu	41.67
10	Delhi*	0.00
11	Goa	149.92
12	Gujarat	9318.66
13	Haryana	4085.30
14	Himachal Pradesh	1587.60
15	Jammu & Kashmir	2900.45
16	Jharkhand	5086.14
17	Karnataka	9419.73
18	Kerala	5150.58
19	Lakshadweep	16.57
20	Madhya Pradesh	11197.67
21	Maharashtra	11550.66
22	Manipur	1263.42
23	Meghalaya	875.05
24	Mizoram	485.41
25	Nagaland	875.31
26	Odisha	6471.63
27	Puducherry	320.68
28	Punjab	4277.49
29	Rajasthan	10568.86
30	Sikkim	270.12
31	Tamil Nadu	11123.70
32	Telangana	6520.38
33	Tripura	1625.37
34	Uttarakhand	2332.67
35	Uttar Pradesh	31726.64
36	West Bengal	9382.03
	<b>Total</b>	<b>185406.08</b>

**Note:** The Government of India has implemented PMMVY in all districts of the country w.e.f. 01.01.2017



**Annexure-VII**

Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise and year-wise during the last years and the current year for the Scheme for Adolescent Girls (SAG).

(Amount in Lakh)

	States	2016-17	2017-18 (as on 31.12.2017)
1	Andhra Pradesh	762.99	1899.63
2	Arunachal Pradesh	126.25	87.96
3	Assam	1356.94	341.92
4	Bihar	2696.83	4003.74
5	Chhattisgarh	1389.69	2354.43
6	Goa	131.50	302.77
7	Gujarat	8443.18	2690.09
8	Haryana	104.74	589.97
9	Himachal Pradesh	720.45	1129.42
10	Jammu & Kashmir	194.63	255.91
11	Jharkhand	145.57	1456.14
12	Karnataka	740.73	2375.14
13	Kerala	1057.73	692.30
14	Madhya Pradesh	5302.02	8154.25
15	Maharashtra	5334.42	3995.68
16	Manipur	49.65	170.28
17	Meghalaya	919.65	338.98
18	Mizoram	91.78	119.66
19	Nagaland	206.31	193.14
20	Odisha	2867.25	2040.50
21	Punjab	0.00	40.60
22	Rajasthan	0.00	39.38
23	Sikkim	32.54	15.42
24	Tamil Nadu	2655.26	2609.38
25	Telangana	572.39	81.40
26	Tripura	334.81	664.59
27	Uttar Pradesh	10932.99	3449.36
28	Uttaranchal	43.02	3.30
29	West Bengal	40.41	282.47
30	Andaman & Nicobar	107.05	51.35
31	Chandigarh	12.11	12.68
32	Daman & Diu	14.14	14.14
33	D & NH	16.44	16.44
34	Delhi	276.66	348.48
35	Lakshadweep	2.20	11.65
36	Pondicherry	17.72	8.81
	<b>Total</b>	<b>47700.06</b>	<b>40841.37</b>

**Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise for the current year for Anganwadi Services Scheme.**

Sl.No.	STATE	2017-18 Released
1	ANDHRA PRADESH	38114.85
2	BIHAR	66359.59
3	CHHATTISGARH	45514.68
4	GOA	1285.46
5	GUJARAT	50408.12
6	HARYANA	17668.41
7	HIMACHAL PRADESH	14337.0385
8	JAMMU & KASHMIR	18094.41
9	JHARKHAND	31094.58
10	KARNATAKA	80929.14
11	KERALA	26053.93
12	MADHYA PRADESH	91938.6695
13	MAHARASHTRA	52753.98
14	ODISHA	74645.275
15	PUNJAB	11729.59
16	RAJASTHAN	53319.262
17	TAMIL NADU	39007.97
18	TELANGANA	28021.72
19	UTTAR PRADESH	194643.7
20	UTTARAKHAND	20678.66
21	WEST BENGAL	85168.414
22	DELHI	10868.44
23	PUDUCHERRY	1455.4
24	ANDAMAN & NICOBAR	854.794
25	CHANDIGARH #	814.98
26	D. & NAGAR HAVELI	295.12
27	DAMAN & DIU	174.39
28	LAKSHADWEEP	114.12
29	ARUNACHAL PRADESH	6950.716
30	ASSAM	50933.77
31	MANIPUR	7174.77
32	MEGHALAYA	12171.421
33	MIZORAM	4019.669
34	NAGALAND	9033.534
35	SIKKIM	1137.1
36	TRIPURA	8852.7
37	LIC	600.00
	Grand Total	1157218.37

Note: Anganwadi Service under Umbrella ICDS Scheme has been revised w.e.f. 01.12.2017

**Annexure-IX**

**Statement referred to in reply to parts (d) of the Lok Sabha Unstarred Question No.40 for 02.02.2018 by Shri Jugal Kishore and Shri M.B. Rajesh, Members of Parliament regarding Funds released, State-wise for last three year and the current year for Women and Children under Child Protection Scheme.**

	State	2014-2015	2015-16	2016-17	2017-18 as on 15.12.2017
1	Andhra Pradesh	301.62	238.58	110.74	1469.88
2	Arunachal Pradesh	130.68	571.68	52.29	155.31
3	Assam	1010.36	597.90	413.64	2932.68
4	Bihar	204.75	2687.89	2787.92	541.56
5	Chhattisgarh	821.24	3955.55	527.77	1428.42
6	Goa	100	235.25	36.83	-
7	Gujarat	1925.75	2328.90	769.95	590.11
8	Haryana	1526.72	496.44	0.00	315.11
9	Himachal Pradesh	835.71	604.04	2345.48	1483.17
10	Jammu & Kashmir	0	113.35	43.12	624.24
11	Jharkhand	36.03	369.88	840.11	241.88
12	Karnataka	3689.87	1845.24	3720.80	825.26
13	Kerala	1354.35	944.39	260.50	721.53
14	Madhya Pradesh	1889.69	1116.03	2503.88	708.10
15	Maharashtra	762.32	3138.75	2272.33	383.99
16	Manipur	138.48	3082.18	241.34	1536.33
17	Meghalaya	2003.83	1469.55	2060.33	446.60
18	Mizoram	1919.02	2079.44	1949.55	1917.51
19	Nagaland	957.41	2257.65	1350.37	1457.45
20	Orissa	2544.82	3309.07	1089.22	1655.96
21	Punjab	507.12	820.81	581.67	143.24
22	Rajasthan	3395.82	3258.92	0.00	2286.60
23	Sikkim	390.24	562.00	601.18	15.36
24	Tamil Nadu	3067.10	825.04	13039.37	2013.12
25	Telangana	2087.59	354.88	195.64	-
26	Tripura	1227.34	710.63	676.04	132.20
27	Uttar Pradesh	1798.90	2884.18	3207.19	1830.67
28	Uttarakhand	83.48	66.88	15.54	196.85
29	West Bengal	2574.04	508.67	6763.87	5073.56
30	Andaman & Nicobar Island	145.9	36.03	36.88	31.66
31	Chandigarh	21.98	357.82	245.44	103.01
32	Dadra & Nagar Haveli	68.61	58.66	177.59	24.82
33	Daman & Diu	80.61	82.82	126.42	21.89
34	Delhi	606.22	1363.40	978.64	354.33
35	Lakshadweep	0	0.00	0.00	-
36	Puducherry	1168.57	559.60	826.33	111.12
37	other	105.57	164.77	100.08	39.30
38	ChildLine India Foundation (CIF)	5361.74	5673.08	6315.93	9913.78
<b>Total</b>		<b>44843.48</b>	<b>49729.95</b>	<b>57263.98</b>	<b>41726.60</b>